

are hard pressed and unable to pay back the loans taken from Nationalised Banks; and

(c) whether Government propose to give financial assistance to fishermen to boost export of fish and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) Yes, Sir. Export of Shrimp through Ratnagiri Port during the last three years are:

	(Rs. in lakhs)
1977-78	204.91
1978-79	378.31
1979-80	578.66

(b) There is no fall in catch of fish last year in Ratnagiri District; in fact, there was an increase of over 10,000 tonnes in 1979 as compared to the previous year.

(c) Financial assistance for fishermen is being provided by the Government of Maharashtra under the various schemes. State Government make a payment of 30 paise per kg. on export of sea foods. They are also considering a proposal to postpone recovery of loans.

Schemes under Food for Work Programme in Diglipur Tehsil in Andaman

1795. SHRI MANORANJAN BHAKTA: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) how many schemes have been formulated by the Deputy Commissioner, Andaman District, under the Food for Work Programme in Diglipur Tehsil and how many have been completed;

(b) their achievement and total manpower that worked in each sche-

me separately mentioning names of the villages where the work has been done;

(c) whether there are some ongoing schemes; if so, the names of the schemes, places where the schemes are going on and the manpower engaged in each scheme and when these are likely to be completed;

(d) whether all those persons engaged under the 'Food for Work' scheme were paid cash, kind or both and the mode of such payment either weekly, bi-weekly or monthly and if any such payment is still pending, the number of persons to be paid and under what scheme and the reasons therefor; and

(e) whether in village Shamnagar in Diglipur Tehsil, the villagers undertook work under the Food for Work Programme and even today they were not paid; if so, why the villagers who worked have been penalised?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BALESHWAR RAM): (a) to (e). The information is being collected and will be laid on the Table of the House.

आनन्द पर्वत, दिल्ली में अनधिकृत निर्माण

1796. श्री सीखा साहू : क्या निर्माण और आवास प्रक्री यद् बताने को कृपा करेगे कि :

(क) क्या गृह सच है कि कमल रेस्टोरेट (आनन्द पर्वत), दिल्ली के समीप एक बहु मंजले भवन का निर्माण किया गया है;

(ख) यदि हां, तो क्या यह भवन अनधिकृत भूमि पर बनाया गया है और क्या सभी निर्माण पूर्व शर्तों को पूरा किया गया था; और